

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

No. Of Adjournment : 3

COURT NO. : 1

26.04.2019

T.A./260/25/2017

R MISHRA  
-V/S-  
STEEL AUTHORITY OF INDIA

ITEM NO:88

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. T. K. Pattnaik

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. On previous date i.e. on 08.03.2019, no one was present on behalf of the applicant. It seems that the applicant has lost interest to pursue this case.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Copy of this order to Ld. Counsel for the respondents and be send to the applicant through Regd. Post or Speed Post by the Registry.</p> <p style="text-align: right;">( GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">pms</p>